

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.217/2016  
RT NO.117/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Covidien Healthcare India Pvt. Ltd. with Medtronic Private Ltd.

**AND**

Covidien Healthcare India Private Limited, having its Registered Office at 4<sup>th</sup> Floor, Tower A & B, SAS Tower Medanta, The Medicity Complex, Sector 38, Gurgaon - 122 001, Haryana.

**Transferor/Petitioner Company**

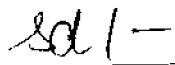
**AND**


India Medtronic Private Limited having its Registered Office at 1241, Solitaire Corporate Park, Building No.12, 4<sup>th</sup> Floor, Andheri-Ghatkopar Link Road, Andheri East, Mumbai-400093.

**Non-applicant/Transferee Company**

Present: Mr. Rohit Khanna, Advocate for the applicants.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 08.05.2017. Notice of hearing for 08.05.2017 be also issued to the Official Liquidator.

  
(Justice R.P. Nagrath)  
Member(Judicial)

  
(Deepa Krishan)  
Member (Technical)

April 06, 2017  
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